

23.05.2007
OA 394/2006

Short Reply
filed on 23/5/07.

Present : Mr. C.B.Sharma, counsel for the applicant.
Mr.Kunal Rawat, counsel for the respondents.

Learned counsel for the respondents states he has filed interim reply in this case. He insists to list this before the Hon'ble Bench. Let it be listed before the Hon'ble Bench for direction/appropriate orders on 30.05.2007.

akv

(GURMIT SINGH)
DEPUTY REGISTRAR

30-5-07

Mr. C.B.Sharma counsel for applicant
Mr. Kunal Rawat counsel for respondents

Heard. Learned Counsel for the applicant submits that the relief claimed by the applicant has been granted by the respondents. So the OA has become infructuous. Accordingly, the OA stands disposed of.

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510 & 511.

(Taran Lal)
Administrative member

(Kuldip Singh)
Vice Chairman